

IN THE INCOME TAX APPELLATE TRIBUNAL, RAJKOT BENCH, RAJKOT

BEFORE DR. ARJUN LALSAINI, AM.

&

DINESH MOHAN SINHA, JM

आयकरअपीलसं./ITA No. 267/RJT/2024

(निर्धारणवर्ष / Assessment Year: (2016-17))

(Physical Court Hearing)

Firadoshben Abdulkadar Fulwala Maniyar Seri, Lindi Bazar, Jamnagar – 361001	Vs.	Pr. Commissioner of Income Tax, Jamnagar – 361008
स्थायीलेखासं./जीआइआरसं./PAN/GIR No.: ABMPF5054C		
(Assessee)		(Respondent)

Assessee by : Shri Chetan Agarwal, Ld. AR
Respondent by : Shri Sanjay Punglia, Ld. CIT(DR)

Date of Hearing : 24/04/2025
Date of Pronouncement : 25/04/2025

आदेश / O R D E R

PER Dr. A. L. SAINI, AM:

The present appeal is preferred by the assessee challenging the impugned order dated 14.03.2024, passed by the learned Principal Commissioner of Income Tax, Valsad [in short “the PCIT”] under section 263 of the Income Tax Act, 1961 [hereinafter referred to as “the Act”].

2. Before us, the Learned Counsel, Shri Chetan Agarwal, on behalf of the assessee, submitted that assessee did not wish to press this appeal, to which, the learned Departmental Representative (in short the “the Id. DR”) did not raise any objection. Consequently, we treat this appeal as withdrawn.

3. In the result, the appeal of the assessee (*in ITA No.267/Rjt/2024 for AY.2016-17*) is dismissed as withdrawn.

Order is pronounced in the open court on 25/04/2025.

**Sd/-
(DINESH MOHAN SINHA)
JUDICIAL MEMBER**

**Sd/-
(Dr. A.L. SAINI)
ACCOUNTANT MEMBER**

Rajkot

दिनांक/ Date: 25/04/2025

Copy of the Order forwarded to:

1. The Assessee
2. The Respondent
3. The CIT(A)
4. Pr.CIT
5. DR/AR, ITAT, Rajkot
6. Guard File

By Order

Assistant Registrar/Sr. PS/PS
ITAT, Rajkot

		Date	Initial	
1.	Draft dictated on (dictation sheet is enclosed with main file.)	03.12.2021	}	PS
2.	Draft placed before author	03.12.2021		PS

3.	Draft proposed & placed before the second member	03.12.2021		
4.	Draft discussed/approved by Second Member.	03.12.2021		
5.	Approved Draft comes to the Sr.PS/PS	03.12.2021		
6.	Kept for pronouncement on	03.12.2021		
7.	File sent to the Bench Clerk			
8.	Date on which file goes to the AR			
9.	Date on which file goes to the Head Clerk.			
10.	Date of dispatch of Order.			
11.	Draft dictation sheets are attached			PS